

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3551  
ANSWERED ON:11.12.2009  
WORK RELATING TO COMMONWEALTH GAMES  
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**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether some companies which have been allotted the work by Delhi Development Authority(DDA) relating to upcoming Commonwealth Games has left the work in middle;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken by the Government to complete the work on time?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b) : DDA has informed that in case of one company, namely M/s. Sportina Paycee Infrastructure Private Limited, which was awarded the work of constructing the practice venue for swimming, weight lifting, wrestling etc., the contract has been terminated by DDA as it could not achieve any of the milestones fixed as per the contract.

(c) : DDA has further informed that the work has been restarted by allotting the same to another firm namely M/s. Sam (India) Builtwell Private Limited.